

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00063/2019

Friday, this the 1st day of February, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Dr. Philomina George, aged 60 years
Wife of Emmanuel Isacc,
Mary Villa, Opp. Trinity Lyceum School
Kollam-69.

Applicant

[Advocate: Mr.B.K.Gopalakrishnan]

versus

1. Union of India represented by
Secretary to Ministry of Labour
Panchadeep Bhavan
New Delhi-110 001.
2. The Director General
ESI Corporation
Panchadweep Bhavan, CIG Marg
New Delhi-110 001.
3. The Regional Deputy Director
Polayathode P.O.
Kollam District-691 574.
4. The Director
Insurance Medical Service
Thycadu, Thiruvananthapuram-695 014.
5. The Medical Superintendent
ESIC Hospital, Ezhukone,
Kollam District-691 505.

Respondents

Advocates:

Ms.P.K.Latha, ACGSC for R1
Mr.Sandesh Raja for R2 to 5

The OA having been heard on 1st February, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

In this case, the applicant is seeking the relief as granted to the applicants in OA 1 of 2017 decided by this Tribunal as per order dated 14th August 2018. We feel that the facts being the same, the OA can be disposed of at the admission stage itself by directing the first respondent to consider this OA as a representation filed by the applicant, along with whatever documents available in support of the claim. We do so. A considered view may be taken as per law on the specific relief sought by the applicant in this OA, within 30 days of receipt of this order. The OA is disposed of.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the order dated 31.5.2016 of Ministry of Health & Family Welfare, Government of India.

Annexure A2: Copy of the notification published in Gazette of India Extra Ordinary dated 31.5.2016 by Cabinet Secretariat, Rashtrapati Bhavan.

Annexure A3: Copy of the letter of Pension Order dated 19.5.2016 issued by ESIC, New Delhi.

Annexure A4: Copy of the letter of Pension Order dated 12.4.2017 issued by ESIC, New Delhi.

Annexure A5: Copy of the order dated 1.11.2018 issued by ESIC, New Delhi.

Annexure A6: Copy of the order dated 14.8.2018 in OA 1/2017 passed by the CAT, Ernakulam Bench.